

*Allocation of the Fund*

16. The Committee may determine the proportion of the total monies at its disposal which shall be applied for the purpose of this scheme in a particular year.

*Deposit of Fund*

17.(1) All monies in the Fund shall be credited initially to the accounts of the Committee to be opened in the State Bank of India or any of its subsidiaries or any other scheduled Bank approved in this behalf by the Government of India.

(2) The monies out of the Fund that are not required to be used immediately for the objects of the Fund, may be invested in any one or more of the modes of investment for the time being authorised by law for the investment of the trust monies as may be determined by the Member-Secretary/Treasurer of the Committee.

*Withdrawal of Funds*

18. Any withdrawal of funds from the accounts of the Committee shall be regulated in a manner to be determined by the Committee. Such withdrawal shall be made by cheques requisitions (as the case may be) signed by the Member-Secretary/ Treasurer in the case of an amount not exceeding Rs. 1,000.- and another member of the Committee in all other cases.

*Gauge Conversion*

2832. SHRIMATI BHAVNA CHIKHLIA :

SHRI HARISINH CHAVDA :

Will be Ministers of RAILWAYS be pleased to state:

(a) the total length of Railway Line in kilometer targeted to be converted from Meter Gauge to Broad Gauge in the Current Year in Gujarat and the total amount provided for this purposes ;

(b) the names of NG/MG lines of Gujarat proposed to be converted into Broad Gauge lines during Eighth Five Year Plan ; and

(c) the time by which the remaining MG/NG lines are likely to be converted into BG by the Railways?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) The lines targeted for conversion in 95-96 are

Sections	Length	Amount provided for the projects
1. Mahesana -Palanpur (Part of Ahmedabad-Marwar-Phulera gauge conversion project)	65Kms.	Rs. 226 Crs. for the entire project
2. Viramagam-Mahesana	65Kms.	Rs.40 Crs.
130 Kms.		

(b) During the Eighth Plan besides the portion of Delhi-Ahmedabad lines in Gujarat and Viramgam-Mahesana it is proposed to convert Wankaner-Mali-Miana and progress work on the Gauge Conversion of Gandhidham-Bhuj and Rajkot-Veraval sections in the State of Gujarat.

(c) Survey has been taken up for conversion of Surendranagar- Bhavnagar MG line into BG and extension of converted line from Bhavnagar to Pipavav via Alang. Decision regarding conversion of this line will depend on the result of survey and as regards the remaining lines, these would be considered alongwith similar other NG/MG lines over the country under the next phase of the Action Plan.

[English]

*Rail Link*

2833. DR. V. RAJESHWARAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railways have proposal to link Rameshwaram and Kanyakumari via Tuticorin by Board-Gauge line in the Eighth Five Year Plan;

(b) if so, the details thereof; and

(c) whether any survey has been conducted to link the above cities?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) :

(a) No, Sir.

(b) Does not arise.

(c) No, Sir.